

(ग) और (घ) न्यूनतम और अधिकतम आय संबंधी सूचना उपलब्ध नहीं है ।

Pension/Gratuity of Welfare Commissioner, Bhubaneshwar

2850. SHRI DIPENDRA BHUSAN GHOSH: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that pension/gratuity case of a Welfare Commissioner who retired from service in 1977 has remained unsettled for all these years;

(b) whether this is in contravention of Government's instructions/rules existing in this regard for settlement of such cases within a stipulated period;

(c) if so, what are the detailed reasons therefor;

(d) by when the case will be finalised to the satisfaction of the retired employee?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) to (d) Shri N. C. Sanyal, Ex-Welfare Commissioner, Iron Ore Mines Welfare Organisation, Barbil, Orissa, has been sanctioned provisional pension and death-cum-retirement gratuity in June, 1979, according to rules. Representation of Shri Sanyal regarding counting of his service from 1-1-1940 to 28-2-1946 in Rifle Factory, Ishapur, towards pensionary benefits and allowing him pension and Death-cum-Retirement Gratuity on the basis of pay fixed without restricting his pay and deputation allowance to the maximum of the pay scale in relaxation of normal rules were under consideration. These issues have been sorted out. Action to revise his pension and amount of Death-cum-Retirement Gratuity is being taken.

Enquiry against Director, Regional Research Laboratory, Jammu

2851. SHRI JAGDISH PRASAD MATHUR: Will the PRIME MINISTER be pleased to state the findings of the

enquiries made by the C.B.I. and other agencies about the corrupt practices indulged in by Dr. C. K. Atal, Director, Regional Research Laboratory, Jammu and action taken against him in that respect?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE, AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): C.B.I. have informed that they are not conducting any such enquiry, nor is CSIR aware of any other agency conducting such enquiry.

Development of products for export by ETTDC

2852. SHRI C. HARIDAS: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Electronics Trade and Technology Development Corporation have spent several lakhs of rupees on development of products for exports; and

(b) if so, what products have been taken up for development and what amount has been spent on each project?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) The details of the products taken up for development and the amount spent thereon are given below:

S. No.	Description of Project	Amount spent (Rs. in lakhs)
1.	AM/FM Radio & Two-in-one	1.02
2.	Telephone Instrument and associated components	18.95
3.	12"/14" Black & White TV Receiver and associated components.	8.82

S. No.	Description of Project	Amount spent (Rs. in lakhs)
4.	Car Stereo Player . . .	0.32
5.	Mini Megaphone . . .	0.99
6.	Video Monitor . . .	0.32
7.	Servo Controller Voltage Stabilizer . . .	0.16
8.	Radio Sonde Batteries . . .	0.10
9.	Data line monitor . . .	0.64
TOTAL:		31.32

Setting up of sub-Department for overseas Employment

2853. SHRI KRISHNA NAND JOSHI: Will the Minister of LABOUR be pleased to state;

(a) whether it is a fact that a sub-department under the charge of a Director General is being set up in his Ministry for regulating the employment of overseas workers;

(b) if so, what is the number of officers/employees proposed to be appointed in the above sub-department;

(c) whether it is also a fact that no provision has been made for Hindi Unit in the said sub-department; and

(d) if so, how the mandatory requirements regarding Hindi under the Official Languages Act and the rules and the Annual Programme approved by the Cabinet are proposed to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) to (d) A Division is being set up

within the Ministry of Labour for regulating the emigration of Indian workers for employment abroad. The proposals for creation of posts in the Division are under consideration. Since the proposed Division will be functioning within the Ministry, the question of setting up of a separate Hindi Unit for the Division does not arise. The Hindi Unit of the Ministry will attend to the Hindi work of the Division and the mandatory requirements regarding use of Hindi. If necessary, strengthening of the Hindi Unit will be considered on the basis of the work load at the appropriate time.

Unemployed Scientists and Technologists

2854. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state:

(a) the number of persons having knowledge of Science and Technology who are presently unemployed in the country;

(b) the number of the Scientists and Technologists who are presently working on jobs requiring much lower or no scientific/technical qualification stating the reasons therefor; and

(c) the steps Government propose to take to provide employment to the unemployed Scientists and Technologists and to improve the lot of the persons working on posts requiring lower qualifications?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) According to the Sixth Plan Document, out of a total stock of 19.49 lakh of economically active S&T personnel at the beginning of the year 1980, 2.90 lakhs were estimated to be unemployed.

(b) and (c) Only minimum qualifications are prescribed for recruitment to various posts under the diffe-